

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:759  
ANSWERED ON:27.11.2012  
SANITATION FACILITIES  
Bhadana Shri Avtar Singh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) Whether the Government is aware that more than 50 million people in urban areas of the country defecate in the open every day;
- (b) If so, the details thereof;
- (c) Whether using open space for morning ablution is a serious threat to the environment; and
- (d) If so, the steps taken by the Government to provide adequate sanitation facilities to people living in urban areas?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b) : As per Census of India 2011, about 12.29 crores households defecate in open out of which 99.60 lakh live in urban areas.

(c) : Yes Madam.

(d) : (i) Although sanitation is not a subject allocated to the Ministry of Housing and Poverty Alleviation, the following schemes implemented by Ministry of HUPA have provision for supporting toilet facilities:

Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) - Projects on water supply/sewerage/drainage/community toilets/baths etc. and construction and improvements of drains/storm water drains are admissible components under BSUP and IHSDP. So far 527 projects with a total project cost of Rs. 29,875.81 crores under BSUP and 1083 projects with a total project cost of Rs. 11,936.91 crores under IHSDP have been approved for construction (new + upgradation) of 10,10,789 dwelling units and 5,63,807 dwelling units respectively which inter-alia includes toilet facilities.

Integrated Low Cost Sanitation (ILCS) Scheme - ILCS has a provision to permit 25% of allocation under the scheme for new construction for Economically Weaker Section beneficiaries in urban areas having no latrines. So far a total of 4,07,900 individual toilets have been sanctioned at a cost of Rs. 340.25 crores including conversion of dry latrines and new construction.

(ii) Ministry of Urban Development under Urban Infrastructure Governance (UIG) and Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) has sanctioned projects for sewerage and solid waste management on a whole town basis. So far under UIG, 229 no. of projects for Rs. 25,352.96 crores and under UIDSSMT, 213 no. of projects for Rs. 3,973.56 crores have been sanctioned for Sewerage, Drainage/Storm Water Drains and Solid Waste Management.